

48

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 19/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES:

The South Indian Bank Ltd.

V/s.

M/s. Bharati Defense & Infrastructure Ltd.

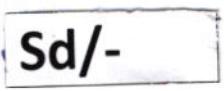
SECTION OF THE COMPANIES ACT: 71(10) r.w. 117C(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
48	Mahtab Alam Adv for Respondent s/b k.k. Associates.		Mahtab Alam
	Adv Anandhalakshmi Adv for Petitioners		
	Adv Biju Joseph		
	Adv Rounak Dey		
	1/b B-J Law Offices LLP		

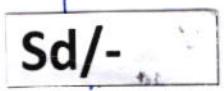
ORDER

TCP 19/71(10) r.w.117C(4)/NCLT/MB/MAH/2016

At request of the parties, list this matter on 6.11.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)